

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 20th November of 2001.

C O R A M :- Hon'ble Mr. C.S. Chadha, Member- A.

Original Application No. 1289 of 2001.

Gaindan Lal Sharma a/a 64 years, S/o Late Angan
Lal Sharma R/o House No. 262/379, Biharipur,
Khatriyan behind Bareilly Corporation Bank,
Near Khemkaran Tample, Bareilly, 243003.

.....Applicant

Counsel for the applicant :- Sri Rakesh Verma

V E R S U S

1. Union of India through the General Manager,
Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Moradabad Division, Moradabad.

.....Respondents

Counsel for the respondents :- Sri A.K. Gaur

O R D E R (Oral)

(By Hon'ble Mr. C.S. Chadha, Member- A.)

This application has been filed under section
19 of the Administrative Tribunals Act, 1985.


2. The case in brief is that vide judgment dated
21.03.2001 passed in O.A No. 857/97, the Tribunal
directed the respondents to consider the payment of
Overtime bills by a speaking order within a period
of three months. Accordingly, the respondents issued
a notice to the applicant to file his claim on 12.06.01.

Chadha

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He could not file duplicate bills duly verified alongwith representation dated 10.09.2001 because of the old bills taking a lot of time for verification. Meanwhlie, an order was passed rejecting the claim of the applicant in August, 2001 mentioning that the overtime bills and paid vouchers are kept for a period of five years and the records of the relevant period have been weeded out. A copy of the said order is filed as annexure A-1. However, since the superior officer has verified the date of bills, the same should be re-considered and rejection merely on this ground is not sufficient. Accordingly, the respondents are directed to consider the duly verified bills and pass a reasoned and speaking order within a period of three months from the date of service of this order. The O.A is disposed of accordingly.

3. There will be no order as to costs.


Member- A.

/Anand/